

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 199 /Confdl./2018
II-15-5/2015

Bilaspur, dated the 23rd March, 2018

In the Transfer Guidelines/Policy of the High Court of Chhattisgarh - 2013, the following has been inserted in Clause 19 of the Guidelines/Policy :-

“Any representation for transfer and posting as part of general transfer shall be made on or before 15th February of that year”.

BY ORDER OF THE HIGH COURT



23 3 2018
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 200 /Confdl./2018
II-15-5/2015

Bilaspur, dated the 23rd March, 2018

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1. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court and e-mail the same to all the District and Sessions Courts of the State.


23 3 2018
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL